

C. A. T. Bench, JAIPUR

Date of Order.	Orders
<u>25/6/93</u> OA already listed for direction.	None None present for the parties. may be listed for admission on <u>20/7/93.</u> (G. O.P. Sharma) Adm. Member (G. Krishna) Full-Member
<u>20-7-93</u> OA already listed for direction. 22/7/93. 27.7.93 Copy sent to the app. and 8 up on vide 5333 & 5334 Date 4-8-93	None present on behalf of the applicant. Since the order against which Contempt Petition has been filed was passed by the Hon'ble Vice-Chairman. This C. P. be listed before the Hon'ble Bench in which Hon'ble Vice-Chairman is a member on 27-7-93. REGISTRAR Central Administrative Tribunal Jaipur Bench; JAIPUR. Mr. S. K. Jain - Counsel for petitioner The Contempt Petition is dismissed as withdrawn. (P. P. Srivastava) Member (A) (D. L. Mehta) Vice chairman